

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

33/441/ND/2018

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.02.2018**

NAME OF THE COMPANY: Smt. Padmavathy


SECTION OF THE COMPANIES ACT: 441{165}

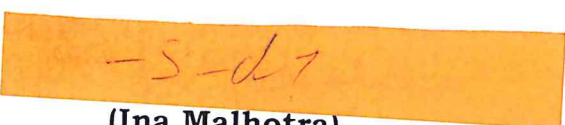
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, Company Prosecutor, ROC, Delhi

ORDER

Let reply be filed by the ROC returnable on 13th March, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)